

**Reply to the Calling Attention Notice No.2 tabled by
Shri. Pratapsingh Rane, MLA under
Rule 63 of Rules of Procedure and Conduct of Business of
The Goa Legislative Assembly**

Calling Attention:

“Apprehension in the minds of people of Goa regarding maintenance grants to be increased as the cost of electricity, C.C.T.V and modern technology aids have gone up. Balrath allowances to be increased and extensions to the Headmasters given who are going to retire till the end of the Academic year, to avoid interruption in the school. The steps taken by the Government in the matter.

Reply by Shri. Pramod Sawant, Hon'ble Minister for Education

- **MAINTENANCE GRANTS**

At present, the payment of non-salary grants (Maintenance Grants) are being reimbursed to the Aided Secondary Schools and Higher Secondary Schools based on the Expenditure on previous years excluding expenditure of CCTV, as reflected in Annual Audit Statement of Accounts as per the approved Pattern of Assistance.

- **BAL RATH**

As per Pattern of Assistance, Drivers are being paid @ ₹. 11,000/- per month and Attendants are being paid @ ₹. 5,500/- per month for 10 months of the Academic year on Renewable Contract Basis. The proposal for payment during the vacation period is under process.

- **EXTENSION TO THE HEADMASTERS**

As per the rules in-force, re-employment is given only to those Headmaster's who retire on or after the first day of November of any year. Such Headmaster's are re-employed till the 30th day of April of the Academic Year.

In view of the above, there should not be any - *Apprehension in the minds of people of Goa regarding maintenance grants to be increased as the cost of electricity, C.C.T.V and modern technology aids have gone up. Balrath allowances to be increased and extensions to the Headmasters given who are going to retire till the end of the Academic year, to avoid interruption in the school. The steps taken by the Government in the matter.*